

Uttar Pradesh Shasan
Stamp Evam Registration Anubhag-1

In pursuance of the provisions of clause (3) of Article 348 of the Constitution of India, the Governor is pleased to order the publication of the following English translation of notification no. 3/2023/42/94-1-2023-312(83)/2015, dated : 28 March, 2023

NOTIFICATION

No. 3/2023/42/94-1-2023-312(83)/2015
Lucknow, Dated : 28 March, 2023

In exercise of the powers under sections 5 and 7 of the Registration Act, 1908 (Act no. 16 of 1908) read with section 21 of the General Clauses Act, 1897 (Act no. 10 of 1897) and in partial modification of earlier notifications issued in this behalf, the Governor, with effect from the date of publication of this notification in the Gazette, is pleased to,—

(1) create a new registration sub-district 'Dadri-2' of district Gautam Buddh Nagar by including revenue villages given in the Schedule-A and Schedule-B below; and

(2) alter the limits of registration sub-district 'Dadri' of district Gautam Buddh Nagar by excluding the areas of revenue villages given in the said Schedule-A and Schedule-B below.

SCHEDULE-A

List of revenue villages excluded from registration sub-district Dadri and included in the newly created registration sub-district "Dadri-2" of district Gautam Buddh Nagar

1	Aimanabad	2	Itahaira	3	Chipyana Khurd alias Tigri
4	Roza Yakubpur	5	Roja Jalalpur	6	Patwadi
7	Bisrakh Jalalpur	8	Shaberry	9	Haldauni
10	Jalpura	11	Sadullapur		

SCHEDULE-B

List of revenue villages excluded from registration sub-district Dadri and included in the newly created registration sub-district "Dadri-2" of district Gautam Buddh Nagar.

1	Khairpur Gurjar	2	Milak Lachhi	3	Vaidpura	4	Saini
5	Jaunsamana	6	Bhola Rawal	7	Sunpura	8	Kheda Chauganpur
9	Tusyana	10	Chipyana Buzurg	11	Achheja	12	Khedi
13	Khodna Khurd	14	Bhanauta	15	Devla	16	Khodna Kalan
17	Tilapata Karanwas	18	Pali	19	Thapkheda	20	Girdharpur Sunarsi
21	Bishnooli	22	Kachaida Warsabad	23	Talabpur alias Hathipur	24	Durayai
25	Dujana	26	Islamabad Kalda	27	Shadipur Chhidauli	28	Ibadullapur alias Badalpur
29	Maycha	30	Fatehpur Rampur	31	Rithauri	32	Raipur Bangar
33	Ghodi Bachheda	34	Junpat	35	Sadopur	36	Kiranchpur alias Kailashpur
37	Roopwas	38	Palla	39	Datawali	40	Chamrawali Bodaki
41	Hazaratpur	42	Chamrawali Ramgarh	43	Ajayabpur	44	Sama-Uddinpur
45	Kaimrala Chakrasainpur	46	Chitahaira	47	Katahaira	48	Beel Akbarpur
49	Phulpur	50	Anandpur	51	Bairangpur alias	52	Dhoom Manikpur

1- यह शासनादेश इलेक्ट्रानिकली जारी किया गया है, अतः इस पर हस्ताक्षर की आवश्यकता नहीं है ।

2- इस शासनादेश की प्रमाणिकता वेब साइट <http://shasanadesh.up.gov.in> से सत्यापित की जा सकती है ।

					Nai Basti		
53	Dadri	54	Badhpura	55	Bambawad	56	Mahavad
57	Kudi Kheda	58	Pyavali Tajpur	59	Jaitpur Mauja Anwarpur	60	Aakilpur Jagir
61	Rasulpur Dasna	62	Iradatpur alias Rajatpur	63	Bisahada	64	Tamaulipur
65	Pataudi	66	Nagla Kirani	67	Mahiuddin Pur alias Garabpur	68	Shahpur Khurd
69	Khatana Dhirkheda	70	Dadupur Khatana	71	Salarpur Kalan	72	Gulavathi Khurd
73	Muthiani	74	Aurangabad	75	Uplarsi	76	Chakrasainpur alias Dhanubas
77	Jarcha	78	Chhayansa	79	Dayanagar	80	Chholas
81	Sainthali	82	Khandaira	83	Milak Khandaira	84	Noorpur
85	Koat	86	Bhogpur	87	Nagla Nainsukh	88	Luharli
89	Basantpur Bangar	90	Nagla Chamru	91	Yusufpur alias Chak Shahberi	92	Dabra
93	Kudi Kheda	94	Ranauli Latifpur	95	Aamka	96	Chhapraula
97	Uncha Amipur	98	Kalaunda	99	Khangauda	100	Chaksidipur
101	Chauna	102	Jaitwarpur	103	Tatarpur	104	Seedipur

The Governor further directs that any effect of this notification in any court of law, which has used its jurisdiction in relation to the said areas, shall not be initiated on any preliminary proceeding or any legal proceeding in question.

By order,

**Leena Johri
Prumukh Sachiv.**

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